

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. IA 1653/2024 in C.P. (IB)/370(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024**

**NAME OF THE PARTIES:- Shamrock Pharmachemi Private
Limited Vs. Dhiren K Shah
IN THE MATTER OF
L&T FINANCE LIMITED
V/s
STERLING HEALTHCARE LIMITED**

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1653 of 2024:- Counsel, Nausher Kohli a/w Shikha Ginodia and Gaurav Suryavanshi appeared for the Applicant, Counsel, Aniruth Purusothaman appeared for the Respondent no. 1 and Mr. Dhiren S. Shah, Resolutio Professional in person present through VC. Counsel appeared for the Respondent seeks time to file reply. Let reply, if any, on behalf of the Respondent be filed by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **02.05.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)